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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 212/2024

PR. COMMISSIONER OF INCOME TAX -7Appellant

Through: Mr. Ruchir Bhatia, Adv.

versus

SUGAM VANIJYA HOLDING PVT. LTD. (NOW KNOWN AS VR
DAKSHIN PVT. LTD.)Respondent

Through:

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

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20.11.2024

1. Mr. Bhatia, the learned counsel appearing for the appellant requests for an adjournment. He states that he currently does not have access to the files pertaining to ITA No. 82/2020, which contains the necessary orders.
2. At his request, list on 19.12.2024.
3. The Registry is also directed to list ITA No.82/2020 on the said date.

VIBHU BAKHRU, J

SWARANA KANTA SHARMA, J

NOVEMBER 20, 2024/A

Click here to check corrigendum, if any